

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1412 of 1992

Allahabad this the 22nd day of March, 1999

Hon'ble Mr. S. Dayal, Member (A)
Hon'ble Mr. S.K. Agrawal, Member (J)

Mukesh Gautam, S/o Sri J.P. Gautam, R/o Quarter No.S/112-D,
Railway Hospital Colony, Izat Nagar, Bareilly

Applicant

By Advocate Shri A.V. Srivastava

Versus

1. Union of India through Secretary, Ministry of Agriculture, Krishi Bhawan, New Delhi.
2. Director General, Indian Council Of Agriculture Research, Krishi Bhawan, New Delhi.
3. The Director, Indian Veterinary Research Institute, Izatnagar (U.P.), Bareilly.

Respondents

By Advocates Shri Rakesh Tiwari
Shri N.P. Singh

O R D E R (Oral)

By Hon'ble Mr. S. Dayal, Member (A)

Shri A.V. Srivastava for the applicant.

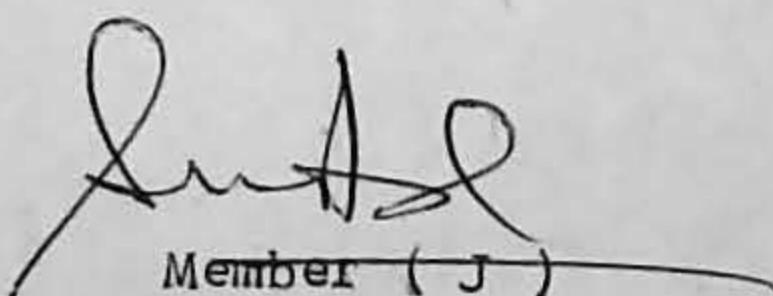
Shri Rakesh Tiwari assisted by Shri N.P. Singh for the respondents. This O.A. has been filed for seeking

AA
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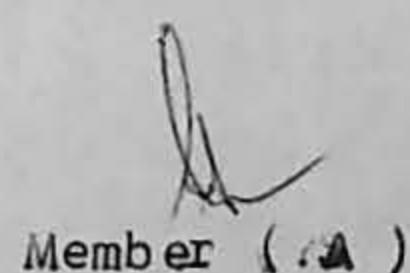
direction to the Director, I.V.R.I., Izatnagar, Bareilly to treat the applicant in regular service without any break since 06.7.91. A further direction was sought for permission to the applicant to join immediately on the post of Laboratory Assistant, treating the applicant to be in service without any break. The applicant has sought a number of other consequential reliefs. The counter-affidavit and rejoinder-affidavit are on record.

2. Submission of learned counsel for the applicant and respondents have been heard.

3. Learned counsel for the applicant mentions that the applicant has joined on the post of Laboratory Assistant and he does not want to pursue this O.A. any further. In view of the submission of the learned counsel for the applicant, the O.A. stands dismissed as withdrawn. No order as to costs.



Member (J)



Member (A)

/M.M./